

**CENTRAL ADMINISTRATIVE TRIBUNAL
CHANDIGARH BENCH**

...

**Contempt Petition No. 60/66/2019 in
ORIGINAL APPLICATION NO. 060/1281/2018**

Chandigarh, this the 30th day of July, 2019

...

CORAM: HON'BLE MR. SANJEEV KAUSHIK, MEMBER (J)

...

V.K. Godwal, Junior Assistant (Retd), Group C, aged about 65 years, r/o H. No. 781, Adarsh Colony, near Baba Balak Nath Mandir, Nayagaon, District Mohali 160103.

....Petitioner

(By Advocate: Shri Jagdeep Jaswal proxy for Shri Vikramjeet Singh, Advocate.

VERSUS

Sh. Arun Kumar Gupta, Home Secretary-cum-Secretary Culture, Sector 9, U.T. Chandigarh 160009.

....RESPONDENTS

(By Advocate: Shri Mukesh Kaushik alongwith Mr. Vijay Kumar, Sr. Assistant, Departmental Representative)

ORDER (oral)

SANJEEV KAUSHIK, MEMBER (J)

Learned counsel appearing on behalf of respondents informs this Court that this C.P. may be closed as direction of this Tribunal as contained in its order dated 22.10.2018 in O.A. No. 60/1281/2018 has been complied with as the Appellate Authority has decided the appeal of the applicant vide order dated 03.12.2018, copy of which is taken on record.

2. Learned counsel appearing on behalf of petitioner did not dispute this fact.

3. Considering the fact that the order would not be prejudicial, to the rights of any of the parties, therefore, on their request, this C.P. is closed being satisfied. Notice issued stands discharged.

(SANJEEV KAUSHIK)
MEMBER (J)

Dated: 30.07.2019
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